

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :18-03-2025

**Date : 18.03.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
21461/2025	18.03.2025	ABLAPL-2662/2025	KK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
21463/2025	18.03.2025	ABLAPL-2664/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
21464/2025	18.03.2025	ABLAPL-2670/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-15)
21465/2025	18.03.2025	ABLAPL-2671/2025	MK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-15)
21466/2025	18.03.2025	ABLAPL-2672/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-15)
21468/2025	18.03.2025	ABLAPL-2676/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-
21469/2025	18.03.2025	ABLAPL-2677/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-18)
21470/2025	18.03.2025	ABLAPL-2680/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-15)
21471/2025	18.03.2025	ABLAPL-2681/2025	P NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-15)
21472/2025	18.03.2025	ABLAPL-2682/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-
21473/2025	18.03.2025	ABLAPL-2684/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-
21475/2025	18.03.2025	ABLAPL-2687/2025	KS SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-
21476/2025	18.03.2025	ABLAPL-2688/2025	NK SEN	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-10)

21477/2025	18.03.2025	ABLAPL-2696/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-
21478/2025	18.03.2025	ABLAPL-2697/2025	B SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
21479/2025	18.03.2025	ABLAPL-2698/2025	P JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
21481/2025	18.03.2025	ABLAPL-2699/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-10)
21482/2025	18.03.2025	ABLAPL-2703/2025	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-10)
21483/2025	18.03.2025	ABLAPL-2728/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-10)
21485/2025	18.03.2025	ABLAPL-2694/2025	DK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-17)
21486/2025	18.03.2025	ABLAPL-2685/2025	BK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-17)
21487/2025	18.03.2025	BLAPL-10730/2024	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-
21488/2025	18.03.2025	BLAPL-10806/2024	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-
21489/2025	18.03.2025	BLAPL-10877/2024	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-11)
21490/2025	18.03.2025	BLAPL-10229/2024	S SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-11)
21491/2025	18.03.2025	BLAPL-12795/2024	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-
21492/2025	18.03.2025	BLAPL-10804/2024	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
21493/2025	18.03.2025	BLAPL-10953/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
21494/2025	18.03.2025	WP (C) - 32721/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-
21495/2025	18.03.2025	BLAPL-10832/2024	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-14)
21497/2025	18.03.2025	ABLAPL-2693/2025	DIPTIMAYEE LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Se No-14)

21498/2025	18.03.2025	WP (C) - 917/2025	S. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-08		(Se No-14)
21499/2025	18.03.2025	WP (C) - 7030/2025	R. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-03-12		(Se No-14)
21503/2025	18.03.2025	BLAPL-10229/2024	RB MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-03-13		(Se No-14)
21504/2025	18.03.2025	BLAPL-10782/2024	RR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-13	BAIL-1	(Se No-
21507/2025	18.03.2025	WP (C) - 2726/2025	JR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-17		(Se No-
21508/2025	18.03.2025	WP (C) - 2717/2025	JR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-17		(Se No-
21510/2025	18.03.2025	CRLMC-4327/2024	RR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Se No-
21511/2025	18.03.2025	ABLAPL-2666/2025	BK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Se No-
21513/2025	18.03.2025	ABLAPL-2643/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-
21517/2025	18.03.2025	WP (C) - 29340/2024	JK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Se No-
21518/2025	18.03.2025	RVWPET-11/2020	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	CIVIL REVISION	(Se No-
21519/2025	18.03.2025	RVWPET-190/2021	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	CIVIL REVISION	(Se No-
21520/2025	18.03.2025	CRLMC-3881/2023	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	CRIMINAL MISC	(Se No-
21522/2025	18.03.2025	CRLMC-2413/2018	P K JENA	C.O.	DR (J)	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se No-
21523/2025	18.03.2025	CRLMC-2175/2024	B K MOHARANA	C.O.	DR (J)	Order Dtd. 2025-03-17		(Se No-
21525/2025	18.03.2025	CRLMA-256/2023	M R PRADHAN	C.O.	DR (J)	Order Dtd. 2025-03-17	BAIL-2	(Se No-
21526/2025	18.03.2025	CRLA-215/2018	M K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
21528/2025	18.03.2025	WP (C) - 252/2023	S K SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
21530/2025	18.03.2025	MACA-185/2023	P K PARIDA	C.O.	COURT NO. 22	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-

21532/2025	18.03.2025	WP (C) - 269/2023	S K SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
21533/2025	18.03.2025	BLAPL-10549/2024	B DAS	C.O.	COURT NO. 22	Order Dtd. 2025-03-13		(Se No-122)
21534/2025	18.03.2025	CRLA-599/2013	A KUMAR	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-)
21535/2025	18.03.2025	WP (C) - 4290/2025	D BISWAL	C.O.	COURT NO. 9	Order Dtd. 2025-02-20	WRIT BRANCH-6	(Se No-26)
21536/2025	18.03.2025	WP (C) - 6804/2025	SURENDRA NATH PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-03-12	WRIT BRANCH-2	(Se No-)
21547/2025	18.03.2025	WP (C) - 6507/2025	GR PATRA	C.O.	COURT NO. 9	Order Dtd. 2025-03-17	WRIT BRANCH-3	(Se No-14)
21549/2025	18.03.2025	ABLAPL-2725/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-25		(Se No-14)
21551/2025	18.03.2025	WP (C) - 7120/2025	RC BHOI	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-1	(Se No-31)
21554/2025	18.03.2025	WP (C) - 7149/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Se No-31)
21559/2025	18.03.2025	WP (C) - 7182/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-6	(Se No-24)
21560/2025	18.03.2025	WP (C) - 4813/2025	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Se No-24)
21561/2025	18.03.2025	WP (C) - 7186/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-5	(Se No-20)
21562/2025	18.03.2025	WP (C) - 6503/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-4	(Se No-19)
21563/2025	18.03.2025	WP (C) - 7369/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-6	(Se No-24)
21564/2025	18.03.2025	WP (C) - 6938/2025	P R SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
21565/2025	18.03.2025	WP (C) - 29778/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-4	(Se No-27)
21566/2025	18.03.2025	WP (C) - 1462/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107)
21567/2025	18.03.2025	WP (C) - 30252/2023	RK BARIK	C.O.	COURT NO.	Order Dtd. 2025-03-17	WRIT BRANCH-6	(Se No-)

						17			16)
21568/2025	18.03.2025	SA-264/1992	L D SAHOO A	C.O.	COURT NO. 21	Order Dtd. 2025-04-09	SECOND APPEAL	(Se No-	
21569/2025	18.03.2025	WP (C) - 1515/2025	S PATTANAİK	C.O.	COURT NO. 21	Order Dtd. 2025-03-17	WRIT BRANCH-8	(Se No- 43)	
21570/2025	18.03.2025	SA-263/1992	D K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-04-09	SECOND APPEAL	(Se No-	
21583/2025	18.03.2025	BLAPL-63/2025	B DAS	C.O.	COURT NO. 22	Order Dtd. 2025-03-11		(Se No-	
21594/2025	18.03.2025	BLAPL-648/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 22	Order Dtd. 2025-03-12	BAIL-2	(Se No-	
21597/2025	18.03.2025	ABLAPL-1547/2025	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-13	BAIL-1	(Se No-	
21600/2025	18.03.2025	ABLAPL-2658/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-	
21601/2025	18.03.2025	WP (C) - 6853/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Se No-	
21602/2025	18.03.2025	ABLAPL-2363/2025	SWAGAT KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Se No-	
21603/2025	18.03.2025	ABLAPL-2583/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	BAIL-1	(Se No- 14)	
21604/2025	18.03.2025	WP (C) - 6880/2025	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 14)	
21605/2025	18.03.2025	BLAPL-1020/2025	PK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 14)	
21606/2025	18.03.2025	ABLAPL-5337/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Se No- 14)	
21607/2025	18.03.2025	BLAPL-1738/2025	G SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-2	(Se No- 18)	
21609/2025	18.03.2025	WP (C) - 7115/2025	SM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	WRIT BRANCH-5	(Se No- 20)	
21612/2025	18.03.2025	WP (C) - 6934/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Se No- 20)	
21613/2025	18.03.2025	BLAPL-1740/2025	G SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 20)	
21614/2025	18.03.2025	ABLAPL-	AMLAN SHAKTI	C.O.	COURT	Order Dtd. 2025-03-13	BAIL-2	(Se	

			2727/2025	PAUL		NO. 17			No-
21615/2025	18.03.2025	WP (C) - 7125/2025	SM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-12			(Se No-
21616/2025	18.03.2025	ABLAPL-14808/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12			(Se No-
21619/2025	18.03.2025	ABLAPL-2709/2025	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2		(Se No-
21620/2025	18.03.2025	WP (C) - 4657/2025	BC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)		(Se No-102
21623/2025	18.03.2025	ABLAPL-2708/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13			(Se No-102
21625/2025	18.03.2025	RVWPET-67/2023	P.C MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	CIVIL REVISION		(Se No-
21626/2025	18.03.2025	WP (C) - 4149/2025	S MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-07			(Se No-
21627/2025	18.03.2025	MATA-29/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2025-03-11			(Se No-
21629/2025	18.03.2025	ABLAPL-2638/2025	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-03-13			(Se No-
21631/2025	18.03.2025	ABLAPL-2667/2025	S. R. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-13			(Se No-
21634/2025	18.03.2025	ABLAPL-2689/2025	M. BARAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2		(Se No-
21636/2025	18.03.2025	ABLAPL-2586/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13			(Se No-
21638/2025	18.03.2025	WP (C) - 6966/2025	SANTOSH CH ATABUDHI	C.O.	COURT NO. 6	Order Dtd. 2025-03-27	WRIT BRANCH-2		(Se No-
0 21640/2025	18.03.2025	BLAPL-10846/2024	SATYABRATA SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-13			(Se No-
1 21645/2025	18.03.2025	WP (C) - 7713/2024	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-2)		(Se No-109
2 21646/2025	18.03.2025	BLAPL-10586/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	BAIL-1		(Se No-
3 21651/2025	18.03.2025	FAO-237/2024	A K DAS	C.O.	COURT NO. 23	Order Dtd. 2025-04-08	MISC. APPEAL SEC.		(Se No-
4 21654/2025	18.03.2025	FAO-	A K DAS	C.O.	COURT	Order Dtd. 2025-04-08	MISC.		(Se

			447/2022			NO. 23		APPEAL SEC.	No-
5	21655/2025	18.03.2025	WP (C) - 15431/2024	L K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-13	WRIT BRANCH-2	(Se No-
6	21659/2025	18.03.2025	WP (C) - 32050/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-28	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 123
7	21663/2025	18.03.2025	CONTC- 1159/2025	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-03-13		(Se No- 123
8	21664/2025	18.03.2025	CRLMC- 3379/2024	D.SWAIN	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No- 123
9	21665/2025	18.03.2025	CMP- 261/2025	S.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Se No- 123
0	21666/2025	18.03.2025	CMP- 283/2025	N.PODDAR	C.O.	COURT NO. 8	Order Dtd. 2025-05-05		(Se No- 123
1	21667/2025	18.03.2025	TRP (C) - 24/2025	P.K.BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-04-23		(Se No- 123
2	21668/2025	18.03.2025	TRP (C) - 74/2025	G.R.PATRA	C.O.	COURT NO. 14	Order Dtd. 2025-04-23		(Se No- 123
3	21669/2025	18.03.2025	WP (C) - 6622/2025	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-09		(Se No- 123
4	21670/2025	18.03.2025	WP (C) - 2710/2025	B.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH-2	(Se No-
5	21671/2025	18.03.2025	WP (C) - 26081/2024	P.R.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH-8	(Se No- 43)
6	21672/2025	18.03.2025	WP (C) - 6667/2025	M.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 115
7	21673/2025	18.03.2025	WP (C) - 3283/2025	P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-11	WRIT BRANCH-8	(Se No- 39)
8	21674/2025	18.03.2025	WP (C) - 6883/2025	S.K.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119
9	21675/2025	18.03.2025	WP (C) - 7005/2025	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH-2	(Se No-
0	21676/2025	18.03.2025	WP (C) - 6861/2025	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 117
1	21677/2025	18.03.2025	WP (C) - 6467/2025	P.K.LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No-

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2	21678/2025	18.03.2025	WP (C) - 3324/2025	R. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-13		(Se No- 42)
3	21679/2025	18.03.2025	WP (C) - 6961/2025	T.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-12		(Se No- 42)
4	21680/2025	18.03.2025	WP (C) - 7117/2025	S.M.SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-03-12		(Se No- 42)
5	21681/2025	18.03.2025	WP (C) - 6847/2025	A.K.JATI	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH-4	(Se No- 19)
6	21682/2025	18.03.2025	WP (C) - 6863/2025	U.CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 119)
7	21683/2025	18.03.2025	WP (C) - 6979/2025	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH-3	(Se No- 14)
8	21684/2025	18.03.2025	WP (C) - 7424/2025	A.K.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-17	WRIT BRANCH-5	(Se No- 20)
9	21685/2025	18.03.2025	WP (C) - 6897/2025	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116)
0	21686/2025	18.03.2025	WP (C) - 4635/2025	B.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-13		(Se No- 116)
1	21687/2025	18.03.2025	WP (C) - 5568/2025	B.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH-3	(Se No- 13)
2	21688/2025	18.03.2025	WP (C) - 6624/2025	P.K.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-17	WRIT BRANCH-1	(Se No- 30)
3	21689/2025	18.03.2025	WP (C) - 3174/2025	M.D.BISWAL	C.O.	COURT NO. 8	Order Dtd. 2025-03-13		(Se No- 30)
4	21690/2025	18.03.2025	WP (C) - 6787/2025	M.R.BARIK	C.O.	COURT NO. 8	Order Dtd. 2025-03-13	WRIT BRANCH-3	(Se No- 14)
5	21691/2025	18.03.2025	WP (C) - 4724/2025	P.K.PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-13	WRIT BRANCH-3	(Se No- 14)
6	21692/2025	18.03.2025	WP (C) - 6887/2025	M.R.ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2025-03-12	WRIT BRANCH-4	(Se No- 27)
7	21693/2025	18.03.2025	CRLREV- 93/2024	S. DAS	C.O.	COURT NO. 8	Order Dtd. 2025-03-07	CRIMINAL REVISION	(Se No- )
8	21694/2025	18.03.2025	CRLREV- 93/2024	G. JAYSINGH	C.O.	COURT NO. 8	Order Dtd. 2025-03-07	CRIMINAL REVISION	(Se No- )
9	21695/2025	18.03.2025	CRLMC-	S. DAS	C.O.	COURT	Order Dtd. 2025-03-07	CRIMINAL	(Se No- )

			441/2024			NO. 8		MISC	No-
0	21696/2025	18.03.2025	WP (C) - 1765/2025	P. K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2025-03-07	WRIT BRANCH-2	(Se No- 34)
1	21697/2025	18.03.2025	CONTC- 1136/2025	S.C.DASH	C.O.	COURT NO. 8	Order Dtd. 2025-03-13		(Se No- 34)
2	21699/2025	18.03.2025	CONTC- 1158/2025	B DAS	C.O.	COURT NO. 8	Order Dtd. 2025-03-13		(Se No- 34)
3	21700/2025	18.03.2025	CONTC- 1161/2025	G SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2025-03-13		(Se No- 34)
4	21701/2025	18.03.2025	WP (C) - 6825/2025	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-03-17	WRIT BRANCH-4	(Se No- 19)
5	21702/2025	18.03.2025	CONTC- 1160/2025	G SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2025-03-13		(Se No- 19)
6	21704/2025	18.03.2025	WP (C) - 6838/2025	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-03-17	WRIT BRANCH-4	(Se No- 19)
7	21705/2025	18.03.2025	WP (C) - 21041/2024	J.K.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-17		(Se No- 19)
8	21706/2025	18.03.2025	WP (C) - 7201/2025	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2025-03-17		(Se No- 19)
9	21707/2025	18.03.2025	WP (C) - 7423/2025	G. C. JENA	C.O.	COURT NO. 8	Order Dtd. 2025-03-17	WRIT BRANCH-5	(Se No- 20)
0	21708/2025	18.03.2025	CRLMC- 807/2025	SANJAY BEHERA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No- 20)
1	21709/2025	18.03.2025	WP (C) - 19699/2024	J.K.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Se No- 20)
2	21710/2025	18.03.2025	WP (C) - 32470/2024	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Se No- 20)
3	21711/2025	18.03.2025	FAO-60/2025	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No- 13)
4	21712/2025	18.03.2025	WP (C) - 7429/2025	S.K.RATH	C.O.	COURT NO. 25	Order Dtd. 2025-05-12		(Se No- 16)
5	21713/2025	18.03.2025	WP (C) - 6077/2025	P. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	WRIT BRANCH-3	(Se No- 13)
6	21715/2025	18.03.2025	WP (C) - 4207/2025	A.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No- 16)
7	21716/2025	18.03.2025	WP (C) -	P. K. JENA	C.O.	COURT	Order Dtd. 2025-03-17	WRIT	(Se

			7238/2025			NO. 25		BRANCH-2	No-
8	21717/2025	18.03.2025	WP (C) - 11144/2018	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Se No- 45)
9	21718/2025	18.03.2025	FAO- 573/2024	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 45)
0	21719/2025	18.03.2025	WP (C) - 1397/2025	B. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No- 43)
1	21720/2025	18.03.2025	WP (C) - 11144/2018	K N SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Se No- 45)
2	21721/2025	18.03.2025	WP (C) - 7403/2025	S.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03-24	WRIT BRANCH-7	(Se No- 15)
3	21723/2025	18.03.2025	WP (C) - 11144/2018	P K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Se No- 45)
4	21724/2025	18.03.2025	WP (C) - 1397/2025	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No- 43)
5	21725/2025	18.03.2025	FAO-9/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 43)
6	21726/2025	18.03.2025	WP (C) - 7352/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 43)
7	21727/2025	18.03.2025	FAO-28/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 43)
8	21728/2025	18.03.2025	WP (C) - 7091/2025	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-5	(Se No- 20)
9	21729/2025	18.03.2025	WP (C) - 7114/2025	U.K.CHHOTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 20)
0	21730/2025	18.03.2025	FAO-55/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-
1	21731/2025	18.03.2025	WP (C) - 7060/2025	S. GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-8	(Se No- 43)
2	21732/2025	18.03.2025	WP (C) - 6942/2025	J.LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-4	(Se No- 38)
3	21733/2025	18.03.2025	FAO-15/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 38)
4	21734/2025	18.03.2025	WP (C) - 7386/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-6	(Se No- 24)

5	21735/2025	18.03.2025	WP (C) - 7373/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-03-24		(Se No- 24)
6	21736/2025	18.03.2025	FAO-75/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-
7	21737/2025	18.03.2025	WP (C) - 3626/2025	T.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-1	(Se No-
8	21738/2025	18.03.2025	FAO-26/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-
9	21739/2025	18.03.2025	WP (C) - 4861/2025	M.K.PATI	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-3	(Se No- 33)
0	21740/2025	18.03.2025	MACA- 743/2019	S.K.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-
1	21741/2025	18.03.2025	MACA- 743/2019	S.K.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-
2	21742/2025	18.03.2025	FAO-29/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-
3	21743/2025	18.03.2025	WP (C) - 7420/2025	S.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03-24	WRIT BRANCH-7	(Se No- 15)
4	21744/2025	18.03.2025	CONTC- 8203/2024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 15)
5	21745/2025	18.03.2025	WP (C) - 6539/2025	M.R.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-8	(Se No- 42)
6	21746/2025	18.03.2025	FAO-30/2025	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 42)
7	21747/2025	18.03.2025	CONTC- 8043/2024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 42)
8	21748/2025	18.03.2025	CONTC- 8204/2024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 42)
9	21749/2025	18.03.2025	FAO-29/2025	NK ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 42)
0	21750/2025	18.03.2025	WP (C) - 6767/2025	R.K.KHUNTIA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 42)
1	21752/2025	18.03.2025	CONTC- 8001/2024	G.N SETHI	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 42)
2	21753/2025	18.03.2025	CMP- 1426/2024	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 42)

3	21755/2025	18.03.2025	WP (C) - 6771/2025	R.N.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	WRIT BRANCH-3	(Se No- 28)
4	21757/2025	18.03.2025	CONTC- 7953/2024	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- 28)
5	21759/2025	18.03.2025	CONTC- 1169/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No- 28)
6	21760/2025	18.03.2025	WP (C) - 7263/2025	S.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-07		(Se No- 28)
7	21762/2025	18.03.2025	WP (C) - 4690/2025	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No- 41)
8	21763/2025	18.03.2025	WP (C) - 7333/2025	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No- 15)
9	21764/2025	18.03.2025	MACA- 488/2019	S.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No- )
0	21765/2025	18.03.2025	WP (C) - 7454/2025	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No- 15)
1	21766/2025	18.03.2025	WA- 2348/2024	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-18	WRIT APPEAL	(Se No- )
2	21767/2025	18.03.2025	MACA- 215/2025	P.K.LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No- )
3	21768/2025	18.03.2025	WA- 2348/2024	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-18	WRIT APPEAL	(Se No- )
4	21769/2025	18.03.2025	CRLA- 252/2020	B.R.SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2025-04-11	CRIMINAL APPEAL	(Se No- 10)
5	21770/2025	18.03.2025	CRLA- 333/2025	N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No- 10)
6	21771/2025	18.03.2025	CONTC- 7945/2024	L D PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Se No- 10)
7	21772/2025	18.03.2025	CONTC- 8214/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Se No- 10)
8	21773/2025	18.03.2025	CRLMC- 46/2025	N.K.SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-04-17		(Se No- 10)
9	21774/2025	18.03.2025	CRLA- 252/2020	ASHOK KUMAR ROUT	C.O.	COURT NO. 8	Order Dtd. 2025-04-11	CRIMINAL APPEAL	(Se No- 10)
0	21775/2025	18.03.2025	CONTC- 8210/2024	S DASH	C.O.	COURT NO. 8			(Se No- 10)
1	21776/2025	18.03.2025	CRLMC-	G.ROUT	C.O.	COURT	Order Dtd. 9999-12-31	CRIMINAL	(Se No- )

			5/2025			NO. 15		MISC	No-
2	21777/2025	18.03.2025	CONTC- 8205/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Se No-
3	21778/2025	18.03.2025	CRLMC- 3582/2024	H.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-
4	21779/2025	18.03.2025	CONTC- 8206/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	CONTEMPT	(Se No-
5	21780/2025	18.03.2025	CONTC- 8207/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Se No-
6	21781/2025	18.03.2025	CONTC- 8209/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Se No-
7	21782/2025	18.03.2025	WP (C) - 6409/2025	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-7	(Se No- 18)
8	21783/2025	18.03.2025	WP (C) - 1636/2025	B D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-2	(Se No- 34)
9	21784/2025	18.03.2025	WP (C) - 6765/2025	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-1	(Se No- 30)
0	21785/2025	18.03.2025	WP (C) - 5466/2025	K C SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-3	(Se No- 13)
1	21786/2025	18.03.2025	WP (C) - 23333/2021	C R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-8	(Se No- 40)
2	21787/2025	18.03.2025	WP (C) - 6770/2025	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-17		(Se No- 40)
3	21788/2025	18.03.2025	WP (C) - 13761/2021	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2025-04-11	WRIT BRANCH-7	(Se No- 18)
4	21791/2025	18.03.2025	BLAPL- 10848/2024	RK MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-03-13	BAIL-1	(Se No-
5	21792/2025	18.03.2025	BLAPL- 10866/2024	UP BAG	C.O.	COURT NO. 22	Order Dtd. 2025-03-13		(Se No-
6	21793/2025	18.03.2025	BLAPL- 11111/2024	RR DAS	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-
7	21794/2025	18.03.2025	BLAPL- 10763/2024	DPS MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-
8	21795/2025	18.03.2025	BLAPL- 10457/2024	S SAMAL	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-

9	21796/2025	18.03.2025	BLAPL-11108/2024	RK BARIK	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-
0	21798/2025	18.03.2025	CRLMC-51/2025	P.R.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2025-03-13		(Se No-
1	21799/2025	18.03.2025	BLAPL-10347/2024	G SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-03-17	BAIL-1	(Se No-
2	21800/2025	18.03.2025	BLAPL-10910/2024	PK MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-
3	21801/2025	18.03.2025	BLAPL-10954/2024	JR SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-
4	21802/2025	18.03.2025	BLAPL-1693/2025	SK SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2025-03-10	BAIL-2	(Se No-10)
5	21803/2025	18.03.2025	BLAPL-1813/2025	AK MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-10)
6	21804/2025	18.03.2025	BLAPL-1803/2025	TR DAS	C.O.	COURT NO. 22	Order Dtd. 2025-03-17	BAIL-2	(Se No-10)
7	21805/2025	18.03.2025	BLAPL-1808/2025	AK SWAIN	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-10)
8	21806/2025	18.03.2025	BLAPL-1798/2025	B DAS	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-10)
9	21807/2025	18.03.2025	BLAPL-1802/2025	HK MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-03-17		(Se No-10)
0	21808/2025	18.03.2025	ABLAPL-2650/2025	KK NATH	C.O.	COURT NO. 22	Order Dtd. 2025-03-13		(Se No-10)
1	21809/2025	18.03.2025	ABLAPL-2554/2025	SK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Se No-10)
2	21810/2025	18.03.2025	ABLAPL-2668/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	BAIL-1	(Se No-15)
3	21812/2025	18.03.2025	BLAPL-4276/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-15)
4	21813/2025	18.03.2025	ABLAPL-2665/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	BAIL-2	(Se No-10)
5	21814/2025	18.03.2025	BLAPL-1777/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-10)
6	21815/2025	18.03.2025	ABLAPL-2674/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-10)

7	21816/2025	18.03.2025	BLAPL-1777/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Se No-10)
8	21817/2025	18.03.2025	BLAPL-778/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	BAIL-2	(Se No-
9	21818/2025	18.03.2025	BLAPL-1794/2025	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Se No-
0	21819/2025	18.03.2025	CMP-329/2025	R. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13		(Se No-
1	21820/2025	18.03.2025	BLAPL-1789/2025	AK BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17	BAIL-2	(Se No-12)
2	21821/2025	18.03.2025	WP (C) - 2986/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-5	(Se No-22)
3	21822/2025	18.03.2025	BLAPL-1797/2025	PC DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17		(Se No-22)
4	21823/2025	18.03.2025	WP (C) - 4287/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No-26)
5	21824/2025	18.03.2025	WP (C) - 2151/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-5	(Se No-47)
6	21825/2025	18.03.2025	WP (C) - 2953/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-4	(Se No-27)
7	21826/2025	18.03.2025	WP (C) - 2965/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112)
8	21827/2025	18.03.2025	WP (C) - 7674/2025	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18		(Se No-112)
9	21828/2025	18.03.2025	WP (C) - 2983/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-7	(Se No-
0	21829/2025	18.03.2025	ABLAPL-2710/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
1	21830/2025	18.03.2025	ABLAPL-2512/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-14)
2	21831/2025	18.03.2025	WP (C) - 5109/2025	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)
3	21832/2025	18.03.2025	ABLAPL-2551/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-104)
4	21833/2025	18.03.2025	WP (C) -	P.K.JENA	C.O.	COURT	Order Dtd. 2025-03-17		(Se

			7236/2025			NO. 17			No-104
5	21834/2025	18.03.2025	WP (C) - 7169/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-27)
6	21835/2025	18.03.2025	WP (C) - 7071/2025	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	WRIT BRANCH-4	(Se No-27)
7	21836/2025	18.03.2025	BLAPL-10906/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-27)
8	21837/2025	18.03.2025	WP (C) - 7575/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-27)
9	21838/2025	18.03.2025	WP (C) - 7551/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-43)
0	21839/2025	18.03.2025	CONTC-7255/2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-43)
1	21840/2025	18.03.2025	WP (C) - 7544/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No-15)
2	21841/2025	18.03.2025	CONTC-7254/2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-15)
3	21842/2025	18.03.2025	BLAPL-10970/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-15)
4	21843/2025	18.03.2025	WP (C) - 7543/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
5	21844/2025	18.03.2025	WP (C) - 7540/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-122)
6	21845/2025	18.03.2025	BLAPL-11066/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	BAIL-2	(Se No-12)
7	21846/2025	18.03.2025	CONTC-7256/2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-12)
8	21847/2025	18.03.2025	CONTC-7257/2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-12)
9	21848/2025	18.03.2025	TRP (C) - 75/2025	S.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-05-02		(Se No-12)
0	21849/2025	18.03.2025	CONTC-7258/2024	MANAS PATI	C.O.	COURT NO. 14	Order Dtd. 2025-03-13		(Se No-12)
1	21850/2025	18.03.2025	CONTC-7318/2024	MANAS PATI	C.O.	COURT NO. 14	Order Dtd. 2025-03-13		(Se No-12)

2	21851/2025	18.03.2025	BLAPL-1787/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 14	Order Dtd. 2025-03-17	BAIL-2	(Se No-12)
3	21852/2025	18.03.2025	BLAPL-1806/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03-17	BAIL-2	(Se No-11)
4	21853/2025	18.03.2025	CMP-1201/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 14	Order Dtd. 2025-03-13		(Se No-11)
5	21854/2025	18.03.2025	BLAPL-815/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 14	Order Dtd. 2025-03-17	BAIL-2	(Se No-
6	21855/2025	18.03.2025	WP (C) - 7528/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
7	21856/2025	18.03.2025	BLAPL-801/2025	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-121)
8	21857/2025	18.03.2025	ABLAPL-2504/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-121)
9	21858/2025	18.03.2025	WP (C) - 7006/2025	J.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-27)
0	21859/2025	18.03.2025	CONTC-8201/2024	M/S ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-27)
1	21861/2025	18.03.2025	WP (C) - 7035/2025	K.SAHOO	C.O.	COURT NO. 2 OLD			(Se No-27)
2	21862/2025	18.03.2025	WP (C) - 7046/2025	S.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
3	21863/2025	18.03.2025	WP (C) - 7217/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
4	21864/2025	18.03.2025	WP (C) - 7230/2025	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-122)
5	21865/2025	18.03.2025	WP (C) - 7226/2025	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
6	21866/2025	18.03.2025	WP (C) - 7159/2025	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-5	(Se No-20)
7	21867/2025	18.03.2025	WP (C) - 7144/2025	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
8	21869/2025	18.03.2025	WP (C) -	BALARAM SINGH	C.O.	COURT	Order Dtd. 2025-03-17	WRIT	(Se

			7229/2025			NO. 2 OLD		BRANCH-6	No- 24)
9	21870/2025	18.03.2025	WP (C) - 7055/2025	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-7	(Se No- 15)
0	21871/2025	18.03.2025	ABLAPL- 2568/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	BAIL-1	(Se No-
1	21872/2025	18.03.2025	WP (C) - 7250/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
2	21873/2025	18.03.2025	WP (C) - 7014/2025	G.C.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 117)
3	21874/2025	18.03.2025	TRP (C) - 77/2025	S.P.SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-05-02		(Se No- 117)
4	21875/2025	18.03.2025	TRP (C) - 76/2025	M.R.SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-05-02		(Se No- 117)
5	21877/2025	18.03.2025	WP (C) - 32908/2024	S.MOHARANA	C.O.	COURT NO. 14	Order Dtd. 2025-03-17	WRIT BRANCH-8	(Se No- 39)
6	21878/2025	18.03.2025	ABLAPL- 2570/2025	DEBASIS MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-03-12	BAIL-1	(Se No- 13)
7	21879/2025	18.03.2025	BLAPL- 10927/2024	B MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-03-13	BAIL-1	(Se No- 13)
8	21880/2025	18.03.2025	WP (C) - 7094/2025	DIBAKAR SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-03-13	WRIT BRANCH-4	(Se No- 27)
9	21882/2025	18.03.2025	BLAPL- 820/2025	BB ROUT	C.O.	COURT NO. 14	Order Dtd. 2025-03-17	BAIL-1	(Se No-
0	21883/2025	18.03.2025	WP (C) - 24619/2023	M R BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-08-08	WRIT BRANCH-1	(Se No-
1	21884/2025	18.03.2025	CMP- 214/2025	D. C. DEY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17		(Se No-
2	21885/2025	18.03.2025	MACA-8/2024	U.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-
3	21886/2025	18.03.2025	MACA- 92/2024	U.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-
4	21887/2025	18.03.2025	FAO- 637/2011	K.K.NATH	C.O.	COURT NO. 25	Order Dtd. 2025-05-05	MISC. APPEAL SEC.	(Se No-
5	21888/2025	18.03.2025	BLAPL- 5854/2024	SP SAMANTA	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	BAIL-2	(Se No- 12)

6	21889/2025	18.03.2025	BLAPL-3599/2024	M SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No-12)
7	21890/2025	18.03.2025	BLAPL-10081/2024	G SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-17	BAIL-1	(Se No-
8	21891/2025	18.03.2025	BLAPL-12738/2024	PK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Se No-
9	21892/2025	18.03.2025	CMP-892/2024	C. KASTURI	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-
0	21895/2025	18.03.2025	WP (C) - 6232/2025	AK PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No-35)
1	21896/2025	18.03.2025	CMP-1203/2024	AK NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-35)
2	21897/2025	18.03.2025	CMP-1188/2024	AK NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-35)
3	21898/2025	18.03.2025	CMP-57/2025	TK NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-35)
4	21900/2025	18.03.2025	CMP-1209/2024	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-04		(Se No-35)
5	21902/2025	18.03.2025	CMP-1095/2024	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13		(Se No-35)
6	21903/2025	18.03.2025	CMP-34/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-17		(Se No-35)
7	21904/2025	18.03.2025	CONTC-878/2025	BD BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-28		(Se No-35)
8	21905/2025	18.03.2025	MACA-743/2019	BR SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-
9	21906/2025	18.03.2025	WP (C) - 7674/2025	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18		(Se No-
0	21909/2025	18.03.2025	WP (C) - 7534/2025	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
1	21912/2025	18.03.2025	WP (C) - 5482/2025	S. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-03-13	WRIT BRANCH-4	(Se No-27)
2	21458/2025	18.03.2025	BLAPL-1738/2025	SUSHANTA KUMAR PANIGRAHI	GENERAL		Order Dtd. 2025-03-11	BAIL-2	(Se No-18)
3	21459/2025	18.03.2025	BLAPL-1740/2025	SUSHANTA KUMAR	GENERAL		Order Dtd. 2025-03-11		(Se No-

				PANIGRAHI					18)
4	21460/2025	18.03.2025	ABLAPL-2597/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-03-13	BAIL-2	(Se No-16)
5	21462/2025	18.03.2025	ABLAPL-2655/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-03-13	BAIL-1	(Se No-15)
6	21467/2025	18.03.2025	WA-548/2025	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-03-17		(Se No-15)
7	21474/2025	18.03.2025	WA-549/2025	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-03-17		(Se No-15)
8	21480/2025	18.03.2025	WA-550/2025	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-03-17		(Se No-15)
9	21484/2025	18.03.2025	WA-551/2025	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2025-03-17		(Se No-15)
0	21496/2025	18.03.2025	BLAPL-1262/2025	M BALAJI RAO	GENERAL		Order Dtd. 2025-03-12		(Se No-15)
1	21500/2025	18.03.2025	WP (C) - 2710/2025	MAMATA	GENERAL		Annexure	WRIT BRANCH-2	(Se No-
2	21501/2025	18.03.2025	WP (C) - 2710/2025	MAMATA	GENERAL		Petition	WRIT BRANCH-2	(Se No-
3	21502/2025	18.03.2025	WP (C) - 2710/2025	MADHAB PRADHAN	GENERAL		Entire Order	WRIT BRANCH-2	(Se No-
4	21505/2025	18.03.2025	WP (C) - 2710/2025	MADHAB PRADHAN	GENERAL		Judgement Dtd. 2025-03-13	WRIT BRANCH-2	(Se No-
5	21509/2025	18.03.2025	CMP-1123/2024	PREMANANDA MOHANTY	GENERAL		Entire Order		(Se No-
6	21512/2025	18.03.2025	WP (C) - 5437/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-03-12	WRIT BRANCH-1	(Se No-
7	21514/2025	18.03.2025	ARBP-1/2025	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	M.J.C.	(Se No-
8	21515/2025	18.03.2025	WP (C) - 12438/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Order	WRIT BRANCH-1	(Se No-31)
9	21516/2025	18.03.2025	WP (C) - 12438/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	WRIT BRANCH-1	(Se No-31)
0	21571/2025	18.03.2025	WP (C) - 18315/2024	DEVI PRASANNA NAYAK	GENERAL		Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Se No-106)
1	21572/2025	18.03.2025	LAA-41/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-23	FIRST APPEAL	(Se No-
2	21611/2025	18.03.2025	MACA-990/2023	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2025-03-17	MISC. APPEAL SEC.	(Se No-
3	21618/2025	18.03.2025	WP (C) -	MANAS PATI	GENERAL		Order Dtd. 2025-03-17	WRIT	(Se

			7282/2025					BRANCH-6	No-24)
4	21622/2025	18.03.2025	WP (C) - 16776/2021	MANAS PATI	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-5	(Se No-32)
5	21630/2025	18.03.2025	WP (C) - 16777/2021	MANAS PATI	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-5	(Se No-32)
6	21633/2025	18.03.2025	BLAPL-11116/2024	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-03-17		(Se No-32)
7	21639/2025	18.03.2025	BLAPL-11055/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2025-03-17	BAIL-1	(Se No-
8	21643/2025	18.03.2025	RPFAM-63/2024	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2025-03-17	FIRST APPEAL	(Se No-
9	21644/2025	18.03.2025	CRLMC-2520/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-17	CRIMINAL MISC	(Se No-
0	21647/2025	18.03.2025	BLAPL-1826/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-17		(Se No-
1	21649/2025	18.03.2025	WP (C) - 34637/2022	DR JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH-8	(Se No-42)
2	21661/2025	18.03.2025	WP (C) - 7536/2025	DR JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-03-17		(Se No-42)
3	21662/2025	18.03.2025	CRLMC-174/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-03-17		(Se No-42)
4	21698/2025	18.03.2025	WP (C) - 7697/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-03-18	WRIT BRANCH-6	(Se No-25)
5	21703/2025	18.03.2025	WP (C) - 7001/2025	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-4	(Se No-27)
6	21714/2025	18.03.2025	CONTC-7963/2024	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2025-03-18		(Se No-27)
7	21722/2025	18.03.2025	BLAPL-757/2025	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-03-17	BAIL-2	(Se No-
8	21789/2025	18.03.2025	WP (C) - 8318/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH-3	(Se No-28)
9	21790/2025	18.03.2025	WPC (OA) - 529/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-15	OA Branch	(Se No-
0	21797/2025	18.03.2025	WP (C) - 16706/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20	WRIT BRANCH-1	(Se No-30)
1	21893/2025	18.03.2025	WP (C) - 8250/2022	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-12-20	WRIT BRANCH-8	(Se No-41)
2	21506/2025	18.03.2025	ABLAPL-2659/2025	K DAS	GENERAL			BAIL-2	(Se No-11)

3	21521/2025	18.03.2025	CONTC-1630/2021	G K TRPATHY	GENERAL			CONTEMPT	(Se No-
4	21524/2025	18.03.2025	WP (C) - 19664/2016	B AGARWAL	GENERAL				(Se No-
5	21527/2025	18.03.2025	WP (C) - 19665/2016	B AGARWAL	GENERAL				(Se No-
6	21529/2025	18.03.2025	WP (C) - 16082/2014	B AGARWAL	GENERAL				(Se No-
7	21531/2025	18.03.2025	WP (C) - 18866/2024	A B MALLICK	GENERAL				(Se No-
8	21537/2025	18.03.2025	WP (C) - 11723/2018	B AGARWAL	GENERAL				(Se No-
9	21538/2025	18.03.2025	ABLAPL-2527/2025	DEBASIS SAHOO	GENERAL		Order Dtd. 2025-03-12		(Se No-
0	21539/2025	18.03.2025	WA-1177/2024	S DAS	GENERAL			WRIT APPEAL	(Se No-
1	21540/2025	18.03.2025	CONTC (CPC) - 240/2018	C SAHU	GENERAL			OA Branch	(Se No-
2	21541/2025	18.03.2025	SA-98/1983	D NAYAK	GENERAL			SECOND APPEAL	(Se No-
3	21542/2025	18.03.2025	CRLREV-734/2024	G R PATRA	GENERAL				(Se No-
4	21543/2025	18.03.2025	CONTC-6481/2024	B K SWAIN	GENERAL				(Se No-
5	21544/2025	18.03.2025	OJC-6897/1996	L K BEHERA	GENERAL				(Se No-
6	21545/2025	18.03.2025	WP (C) - 7888/2024	S DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No-110
7	21546/2025	18.03.2025	CRLMC-2091/2022	D SAMAL	GENERAL			CRIMINAL MISC	(Se No-
8	21548/2025	18.03.2025	WP (C) - 9029/2024	S R PANI	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No-123
9	21550/2025	18.03.2025	CRLMC-2091/2022	D SAMAL	GENERAL			CRIMINAL MISC	(Se No-
0	21552/2025	18.03.2025	WP (C) - 9477/2018	B DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No-107
1	21553/2025	18.03.2025	CRLMC-934/2025	S N GAYA	GENERAL		Order Dtd. 2025-03-13	CRIMINAL MISC	(Se No-
2	21555/2025	18.03.2025	RVWPET-255/2024	B DAS	GENERAL				(Se No-
3	21556/2025	18.03.2025	CRLREV-493/2023	B DAS	GENERAL			CRIMINAL REVISION	(Se No-
4	21557/2025	18.03.2025	ABLAPL-2585/2025	P K DAS	GENERAL		Order Dtd. 2025-03-13	BAIL-1	(Se No-15)
5	21558/2025	18.03.2025	WP (C) -	CHANDRAKANT	GENERAL		Order Dtd. 2025-03-13	WRIT	(Se

			1830/2025	KHATUA				BRANCH-1	No-31)
6	21573/2025	18.03.2025	RFA-150/2011	SATYA RANJAN PANI	GENERAL		Order Dtd. 2021-12-20Annexure, Misc. case,	FIRST APPEAL	(Se No-
7	21574/2025	18.03.2025	CRLMC-2091/2022	D SAMAL	GENERAL			CRIMINAL MISC	(Se No-
8	21575/2025	18.03.2025	CRLMC-2091/2022	D SAMAL	GENERAL			CRIMINAL MISC	(Se No-
9	21576/2025	18.03.2025	CRLMC-140/2025	A K RANA	GENERAL				(Se No-
0	21577/2025	18.03.2025	OJC-10916/1997	D K DEHURY	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No-121)
1	21578/2025	18.03.2025	RSA-224/2006	D NAYAK	GENERAL			SECOND APPEAL	(Se No-
2	21579/2025	18.03.2025	RSA-224/2006	D NAYAK	GENERAL			SECOND APPEAL	(Se No-
3	21580/2025	18.03.2025	WP (C) - 13833/2009	D K DEHURY	GENERAL				(Se No-
4	21581/2025	18.03.2025	WP (C) - 9325/2022	B SAHOO	GENERAL			WRIT BRANCH-4	(Se No-38)
5	21582/2025	18.03.2025	WP (C) - 6316/2025	D BISWAL	GENERAL			WRIT BRANCH-2	(Se No-45)
6	21584/2025	18.03.2025	CONTC-5141/2024	S K SAHOO	GENERAL				(Se No-45)
7	21585/2025	18.03.2025	WP (C) - 5440/2025	DR.LIPSA PADHIHARY	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH-3	(Se No-13)
8	21586/2025	18.03.2025	RSA-540/2023	S MOHARANA	GENERAL			SECOND APPEAL	(Se No-
9	21587/2025	18.03.2025	CONTC-6689/2024	S N SHARMA	GENERAL				(Se No-
0	21588/2025	18.03.2025	CRLA-1044/2023	S P SAMANTA	GENERAL			CRIMINAL APPEAL	(Se No-
1	21589/2025	18.03.2025	FAO-150/2013	M R BARIK	GENERAL			MISC. APPEAL SEC.	(Se No-
2	21590/2025	18.03.2025	FA-410/1977	N C SINHA	GENERAL				(Se No-
3	21591/2025	18.03.2025	ABLAPL-8744/2024	A SAHOO	GENERAL				(Se No-
4	21592/2025	18.03.2025	FA-410/1977	N C SINHA	GENERAL				(Se No-
5	21593/2025	18.03.2025	WP (C) - 10301/2009	B K MOHANTY	GENERAL			WRIT BRANCH-6	(Se No-16)
6	21595/2025	18.03.2025	RSA-259/2018	S SAHOO	GENERAL			SECOND APPEAL	(Se No-

7	21596/2025	18.03.2025	SA-143/2001	P K MISHRA	GENERAL			SECOND APPEAL	(Se No-
8	21598/2025	18.03.2025	WA-84/2019	J D MUDULI	GENERAL			WRIT APPEAL	(Se No-
9	21599/2025	18.03.2025	SA-40/1999	P K MISHRA	GENERAL			SECOND APPEAL	(Se No-
0	21608/2025	18.03.2025	WP (C) - 38399/2023	P K PAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112)
1	21610/2025	18.03.2025	ABLAPL-1632/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-04-02	BAIL-1	(Se No- 15)
2	21617/2025	18.03.2025	WP (C) - 38413/2023	P K PAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 113)
3	21621/2025	18.03.2025	WP (C) - 22887/2017	B R SENAPATI	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 114)
4	21624/2025	18.03.2025	WP (C) - 38410/2023	P K PAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 113)
5	21628/2025	18.03.2025	WP (C) - 18738/2023	D NAYAK	GENERAL			WRIT BRANCH-5	(Se No- 32)
6	21632/2025	18.03.2025	MACA-415/2023	K C NAYAK	GENERAL			MISC. APPEAL SEC.	(Se No-
7	21635/2025	18.03.2025	CRLMP-1115/2018	M K RANA	GENERAL			WRIT BRANCH-8	(Se No- 42)
8	21637/2025	18.03.2025	MATA-132/2018	B K DALAI	GENERAL			FIRST APPEAL	(Se No-
9	21641/2025	18.03.2025	WA-3433/2024	A K SRICHANDAN	GENERAL				(Se No-
0	21642/2025	18.03.2025	ABLAPL-2644/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-03-13		(Se No-
1	21648/2025	18.03.2025	CRLMP-1543/2024	K C TRIPATHY	GENERAL				(Se No-
2	21650/2025	18.03.2025	CONTC-7291/2024	N K LENKA	GENERAL			CONTEMPT	(Se No-
3	21652/2025	18.03.2025	CONTC-7947/2024	K DANG	GENERAL				(Se No-
4	21653/2025	18.03.2025	CONTC-7948/2024	K DANG	GENERAL				(Se No-
5	21656/2025	18.03.2025	CONTC-6512/2024	A DAS	GENERAL				(Se No-
6	21657/2025	18.03.2025	WP (C) - 1723/2025	P K MISHRA	GENERAL			WRIT BRANCH-1	(Se No- 31)

7	21658/2025	18.03.2025	BLAPL-1827/2025	R K BARIK	GENERAL			BAIL-1	(Se No-
8	21660/2025	18.03.2025	WP (C) - 9181/2024	P K PAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No-101
9	21751/2025	18.03.2025	WP (C) - 3687/2025	A K MOHANTY	GENERAL			WRIT BRANCH-8	(Se No-39)
0	21754/2025	18.03.2025	WP (C) - 3738/2025	A K MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No-116
1	21756/2025	18.03.2025	WP (C) - 3763/2025	A K MOHANTY	GENERAL				(Se No-116
2	21758/2025	18.03.2025	WP (C) - 3904/2025	A K MOHANTY	GENERAL			WRIT BRANCH-3	(Se No-12)
3	21761/2025	18.03.2025	WP (C) - 3911/2025	A K MOHANTY	GENERAL			WRIT BRANCH-3	(Se No-12)
4	21811/2025	18.03.2025	ABLAPL-6210/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-06-24	BAIL-1	(Se No-
5	21860/2025	18.03.2025	WP (C) - 29992/2024	J. C. BARAL	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116
6	21868/2025	18.03.2025	WP (C) - 18157/2024	R. K. SARANGI	GENERAL		Order Dtd. 2025-03-03		(Se No-116
7	21876/2025	18.03.2025	CMP-47/2025	S. K. BISWAL	GENERAL		Order Dtd. 2025-03-13		(Se No-116
8	21881/2025	18.03.2025	WP (C) - 6377/2025	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2025-03-06	WRIT BRANCH-7	(Se No-18)
9	21894/2025	18.03.2025	WP (C) - 17898/2016	S N PRASAD	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No-102
0	21899/2025	18.03.2025	ABLAPL-6235/2024	SURENDRA DAS	GENERAL		Order Dtd. 2025-03-17	BAIL-2	(Se No-
1	21901/2025	18.03.2025	WP (C) - 6037/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-5	(Se No-23)
2	21907/2025	18.03.2025	BLAPL-699/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-17	BAIL-2	(Se No-10)
3	21908/2025	18.03.2025	ABLAPL-2352/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-17		(Se No-10)
4	21910/2025	18.03.2025	ABLAPL-1070/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-17		(Se No-

									10)
5	21911/2025	18.03.2025	BLAPL- 1823/2025	P. K. ROUTRAY	GENERAL		Order Dtd. 2025-03-17		(Se No- 10)
6	21913/2025	18.03.2025	BLAPL- 1367/2025	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-03-17		(Se No- 10)

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